

**Mr. Speaker:** I am not going to allow any discussion on this. The House may consider. The hon. Member wants this House to note this. The simple point is whether after a decision has been taken by the House, it is open to an hon. Member to persuade the House here, and then to go out and even carry on peaceful propaganda outside, and whether he can take any steps to contest the decision, openly and violently or otherwise by disobeying the orders. That is the simple point. The House will consider it leisurely.

#### PAPERS LAID ON THE TABLE

##### WORKING JOURNALISTS WAGES BOARD RULES

**The Deputy Minister of Labour (Shri Abid Ali):** I beg to lay on the Table, under sub-section (3) of section 20 of the Working Journalists (Conditions of Service) and Miscellaneous Provisions Act, 1955, a copy of the Working Journalists Wage Board Rules, 1956, published in the Notification No. SRO 1769, dated the 4th August, 1956. [Placed in Library. See No. S-323/56].

##### TOURIST LITERATURE

**The Deputy Minister of Railways and Transport (Shri Alagesan):** I beg to lay on the Table a copy of each of the following tourist literature:

- (1) Guide to Orissa,
- (2) Folder on Puri-Bhuvaneshwar,
- (3) Guide to South India (Madras and Andhra),
- (4) Hill Stations of South India,
- (5) Inserts on Ootacamund, Kodaikanal and Kotagiri,
- (6) Hill Stations of Western India,
- (7) Hill Stations of Northern India,
- (8) Guide to Kashmir,
- (9) Guide to Simla,
- (10) Guide to Dalhousie,
- (11) Folder and Insert on Kashmir,

- (12) Folder on Himachal Pradesh,
- (13) Folder on Himalayan Holiday,
- (14) Guide Map of Srinagar,
- (15) Guide to West Bengal and Assam,
- (16) Folder and Insert on Assam,
- (17) Guide to Delhi,
- (18) Folder on Delhi, and
- (19) Guide Map of Delhi.

[Placed in Library. See Nos. S-324 to 340, 340A and 341/56]

#### RULES COMMITTEE

##### FIFTH REPORT

**Sardar Hukam Singh (Kapurthala—Bhatinda):** I beg to lay on the Table, under sub-rule (1) of rule 306 of the Rules of Procedure, a copy of the Fifth Report of the Rules Committee.

#### PUBLIC ACCOUNTS COMMITTEE

##### EIGHTEENTH REPORT

**Shri V. B. Gandhi (Bombay City—North):** I beg to present the Eighteenth Report of the Public Accounts Committee (1955-56) on the Audit Reports on the Accounts of the Damodar Valley Corporation for the years 1952-53 and 1953-54.

#### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

##### EFFECT OF DROUGHT ON CROPS IN BIHAR AND EASTERN U.P.

**Shri Bibhut Mishra (Saran cum Champaran):** Under rule 216, I beg to call the attention of the Minister of Food and Agriculture to the following matter of urgent public importance and I request that he may make a statement thereon:—

“Effect of drought on crops in Bihar and Eastern Uttar Pradesh, and the situation resulting therefrom.”